1	2	`3
26.	Bharat Refractories Ltd.	0.15
27 .	Bird Group of Companies	0.80
28,	SAIL (for IISCO)	6.70
29 .	SAIL (for VISL)	2.70
30 .	Sponge Iron India Ltd,	0.15
31.	Metallurgical and Engineering Consultants (I) Ltd.	0.75
32.	Hindustan Shipyard Ltd.	2.70
33.	Indian Road Construction Company Ltd.	0.40
34 .	National Jute Manufacturers Corporation	5.00
35.	Jute Corporation of India	0.30
36.	National Projects Construction Corporation Ltd.	2.85
37.	Electronics Corporation of India Ltd.	3.00

Waiving of Loans

- 4448. VAIDYA VISHNU DATT: Will the Minister of FINANCE be pleased to state :
- (a) whether the Government propose to waive off loans amounting to Rs. 10,000 and Rs. 50,000 granted to farmers and unemployed youths of Jammu and Kashmir; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) Government had announced a scheme known as "Debt Relief Scheme for the borrowers in the State of Jammu and Kashmir" to all Scheduled Commercial Banks/Financial Institutions on 26th May, 1997. As per the scheme all eligible loans taken from Banks/Financial Institutions upto and inclusive of Rs. 50,000 as principal, together with outstanding interest as on the effective date i.e. 30.6.96 in the State of Jammu and Kashmir for specified business activities viz. tourism, transport, small scale industry, trade sector, hotel, house boat business, retail trade etc. are to be written off by the Banks/Financial Institutions. This scheme, however, does not cover loans provided to Agriculture Sector/Farmers.

Employment to local people of Coal Mines of MCL

- 4449. SHRI JUAL ORAM: Will the Minister of COAL be pleased to state :
- (a) the procedure/policy adopted by the Mahanadi Coalfield Limited to give employment in its coal mines, particularly in Basundhara area in Sundergarh of Orissa;

- (b) whether the Local Management is totally apathy towards giving employment to the local people;
 - (c) if so, the steps propose to be taken in this regard;
- (d) the details of manpower planning of the coal project in Basundhara area, category-wise;
- (e) the number out of these have been employed locally and by transferring from other project, separately; and
 - (f) the future planning of the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY): (a) The manpower requirement in MCL including Basundhara area is met from the following internal resources to the extent possible :

- (i) From amongst the land losers, whose land is acquired by the company for mining & other activities. The employment to land losers is given as per the guidelines formulated by the Government of Orissa.
- (ii) From amongst the dependent of those workers who die while in service or are permanently disabled, as per National Coal Wage Agreement.
- (iii) Transfer from other areas of MCL where there is surplus manpower.

The recruitment/deployment of highly skilled technical manpower as well as executives is done by Coal India Ltd., as per laid down procedure.

- (b) No, Sir.
- (c) Does not arise in view of reply to (b) above.
- (d) The category-wise details of manpower deployed at Basundhara Coal Project areas as on 1.7.98 is as under :

Executive	40
Non-Executive	
Monthly rated	40
Daily rated	200
Total	280

- (e) 150 persons have been given employment under the land losers employment scheme. Employment has also been given to 9 persons through recruitment whose names were sponsored by the local employment exchange. 65 skilled & technical persons mostly belonging to the State of Orissa have been transferred from other projects/ companies to Basundhara area after its formation.
- (f) At present there is an embargo on all outside recruitment in CIL including MCL.